

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017	-	For Hearing	Rule-6 of I&B	Z-Tronics Infratel Pvt. Ltd., Vs. Wipro Enterprises Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASHISH MEHTA
ALW SHIVA SRINIVASAN

PETITIONER

Ashish Mehta
Shiva Srinivasan

2. SATI.P. JOHN

SPT Legal Advocate for Respondent

Counsel for petitioner is present. Counsel for respondents is present. Heard the
counsels. Both the counsels are directed to submit their written submissions.

List it on 14.11.2017.

MEMBER (J)

MEMBER (T)